

IN THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency in respect of the **Principal seat** of the Gauhati High Court, Guwahati.

w.e.f. **01.01.2023 to 31.12.2023**

Court working days = 213

SL No	Category of Cases	Category of Benches	Pending as on 01.01.2023	Institution	Disposal	Pending as on 31.12.2023
1	Bail Application / A.B.	S/B	492	8789	8817	464
2	I.A.(Crl.)	S/B, D/B	1207	1332	978	1561
3	I.A.(Civil)	S/B, D/B	6866	5397	4583	7680
4	Criminal Appeal	S/B, D/B	2572	482	202	2852
5	Crl. A.(J)	S/B, D/B	392	152	104	440
6	Criminal Petition	S/B	3535	1414	832	4117
7	Criminal Revision Petition	S/B	2445	575	336	2684
8	Criminal Reference	S/B	01	-	-	01
9	Death Sent. Reference	S/B, D/B	09	01	-	10
10	Cont. Case (Crl.)	S/B,D/B	05	-	-	05
11	Transfer Petition (Crl.)	S/B	107	46	27	126
12	Writ Petition (Criminal)	S/B,D/B	45	43	25	63
13	Arbitration Petition/Appeal	S/B,D/B	126	61	33	154
14	Company Petition/App./App.	S/B	22	-	03	19
15	Cross Objection	S/B, D/B	208	21	05	224
16	Contempt Case (Civil)/App.	S/B, D/B	1938	806	838	1906
17	Central Excise Appeal	S/B, D/B	59	04	19	44
18	Civil Revision Petition & (I/O)	S/B	754	632	358	1028
19	Civil Reference	S/B	03	-	-	03
20	First Appeal against Order	S/B	196	82	38	240
21	Guardian Appeal	D/B	-	-	-	-
22	Intestate Case	S/B	24	07	04	27
23	RERA APPEAL	D/B	-	05	-	05
24	L.A. Ref.	S/B	-	-	-	-
25	Land Acquisition Appeal	S/B	123	22	31	114
26	Miscellaneous First Appeal	S/B	1182	106	56	1232

Sl. No	Category of Cases	Category of Benches	Pending as on 01.01.2023	Institution	Disposal	Pending as on 31.12.2023
27	Matrimonial Appeal	D/B	93	64	43	114
28	Motor Accident Claim Appeal	S/B	3448	462	284	3626
29	Public Interest Litigation	D/B	115	91	95	111
30	Regular First Appeal	S/B	779	57	17	819
31	Regular Second Appeal	S/B	2026	218	154	2090
32	Review Petition	S/B,D/B	268	139	168	239
33	Second Appeal against Order	S/B	25	05	02	28
34	Testamentary Case/Test.App.	S/B	82	15	07	90
35	Income Tax Appeal	S/B, D/B	53	10	10	53
36	Transfer Petition (Civil)	S/B	104	119	64	159
37	Revn. Pet.	D/B	09	-	-	09
38	Supreme Court Appeal	D/B	-	-	-	-
39	Election Petition	S/B, D/B	04	01	01	04
40	Writ Appeal	D/B	534	471	419	586
41	Writ Petition (Civil)	S/B&D/B	23671	7624	8296	22999
TOTAL			53522	29253	26849	55926
Main Cases			44957	13735	12471	46221
Misc Cases			8565	15518	14378	9705
Civil Cases (Main Cases)			35743	11022	10945	35923
Criminal Cases (Main Cases)			9111	2713	1526	10298

N.B. :- 1. 1026 Nos. of Caveats of the Principal Seat were disposed of.

2. Lok Adalat held on 11.02.2023, 13.05.2023 09.09.23.and 09.12.2023 (Including)

3. After physical verification 105 Nos of cases has been updated.

IN THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency
in respect of the **Kohima Bench** of the Gauhati High Court
w.e.f. **01.01.2023 to 31.12.2023**

SL. No.	Category of Cases		Opening as on 01.01.2023	Institution	Disposal	Pending as on 31.12.2023
1	B.A/A.B	S/B	04	63	58	09
		D/B	03	-	02	01
2	Crl.M.C/I.A./Crl. L.P	S/B	24	19	18	25
		D/B	04	10	14	-
3	Civil M.C/I.A./Caveat	S/B	75	170	172	73
		D/B	48	35	55	28
4	Crl. App.	S/B	09	01	04	06
		D/B	11	01		12
5	Crl. App (J)	S/B	09	02	02	09
		D/B	08	03	02	09
6	Crl. Revn Petn.	S/B	16	05	11	10
		D/B				
7	Crl. Pet.	S/B	27	41	31	37
		D/B				
8	Crl.Orgl.Petn/App (Cont).	S/B	01		01	
		D/B	01			01
9	Crl.Ref.	S/B				
		D/B				
10	Crl.Death Ref.	S/B				
		D/B				
11	Transfer Petition.(Crl.)	S/B	01		01	
		D/B				
12	Writ Petn.(Crl.)	S/B		06	01	05
		D/B	04	10	08	06
13	W.A.(Crl.)	S/B				
		D/B				
14	Arbitration Petn./Appln.	S/B	04		01	03
		D/B				
15	C.E.Appl.	S/B				
		D/B				
16	Contempt. Pet	S/B	52	29	36	45
		D/B	01	01		02
17	Comp. Pet/App	S/B				
		D/B				
18	Cross Objection	S/B				
		D/B				
19	Civil Ref	S/B				
		D/B				
20	Civil Revn. Petn	S/B	20	18	15	23
		D/B		02		02
21	Election Petn.	S/B	01		01	
		D/B				
22	First Appl.	S/B	08	04	03	09
		D/B				
23	Guardian Appl	S/B				

		D/B				
24	Intestate Case	S/B				
		D/B				
25	LPA	S/B				
		D/B				
26	L.A.Ref.	S/B				
		D/B				
27	L.A.App.	S/B				
		D/B				
28	Misc.First Appl.	S/B		03	03	
		D/B				
29	Mat.Case	S/B				
		D/B				
30	M.A.C. Appeal	S/B	41	04	17	28
		D/B				
31	PIL/PIL(Suo-moto)	S/B				
		D/B	55	02	06	51
32	Regular First Apple.	S/B				
		D/B	02		01	01
33	Regular Second Apple.	S/B	02		01	01
		D/B				
34	Review Petn	S/B	12	04	03	13
		D/B	03		02	01
35	Review App.(RA (FA))	S/B	01			01
		D/B				
36	Second Appeal	S/B	02		01	01
		D/B				
37	Test Appl.	S/B	01			01
		D/B				
38	Tax Case	S/B				
		D/B				
39	Transfer Petition (Cvl)/Suo Moto	S/B		06	04	02
		D/B				
40	Writ Appeal	S/B				
		D/B	54	17	28	43
41	Writ Petn.(Civil)	S/B	573	342	319	596
		D/B	11	02	03	10
	TOTAL		1088	800	824	1064
	Main Case		930	503	505	928
	Misc Case		158	297	319	136
	Civil Case		843	434	444	833
	Criminal Case		87	69	61	95

IN THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency
in respect of the **Aizawl Bench** of the Gauhati High Court
w.e.f. **01.01.2023 to 31.12.2023**

SL. No.	Category of Cases		Opening as on 01.01.2023	Institution	Disposal	Pending as on 31.12.2023
1	B.A/A.B	S/B	03	89	80	12
		D/B				
2	Crl.M.C/I.A./ L.P (Crl.)	S/B	06	54	45	15
		D/B	01	08	07	02
3	Civil M.C/I.A./Caveat	S/B	31	148	126	53
		D/B	08	16	18	06
4	Cont.Case(Crl.)	S/B				
		D/B				
5	Crl. App.	S/B	74	48	24	98
		D/B	08	25	14	19
6	Crl. Revn Petn.	S/B	01	12	07	06
		D/B				
7	Crl. Pet.	S/B	01	16	13	04
		D/B	01			01
8	Crl.Ref.	S/B				
		D/B				
9	Crl.Death Ref.	S/B				
		D/B				
10	Transfer Petition.(Crl.)	S/B				
		D/B				
11	Writ Petn.(Crl.)	S/B	06	01	06	01
		D/B				
12	Arbitration Petn./Appln.	S/B	01	05	01	05
		D/B				
13	C.E.Apple	S/B				
		D/B				
14	Cont.Case ©	S/B	56	18	17	57
		D/B				
15	Comp. Pet/App	S/B				
		D/B				
16	Cross Objection	S/B	02			02
		D/B				
17	Cus Ref	S/B				
		D/B		01		01
18	Civil Revn. Petn	S/B	10	12	08	14
		D/B				
19	Election Petn.	S/B				
		D/B				
20	First Appl.against order	S/B	04	05	07	02
		D/B				
21	Guardian Appl	S/B				
		D/B				
22	Intestate Case	S/B				
		D/B				
23	LPA	S/B				

		D/B				
24	L.A.Ref.	S/B				
		D/B				
25	L.A.App.	S/B	03	01	02	02
		D/B				
26	Misc.First Appl.	S/B	01			01
		D/B				
27	Mat.Case	S/B				
		D/B				
28	M.A.C.	S/B	04	10	05	09
		D/B				
29	PIL	S/B	01			01
		D/B	11		04	07
30	Regular First Appl.	S/B	83	52	38	97
		D/B				
31	Regular Second Appl.	S/B	15	09	05	19
		D/B	01		01	
32	Review Petn	S/B	01	05	02	04
		D/B				
33	Second Apple against order	S/B				
		D/B				
34	Test Case	S/B				
		D/B				
35	Tax Case	S/B				
		S/B				
36	Transfer Petition (Civil)	S/B				
		D/B				
37	Writ Appeal	S/B				
		D/B	21	10	14	17
38	Writ Petn.(Civil)	S/B	145	152	143	154
		D/B	23	03	05	21
	TOTAL		522	700	592	630
	Main Case		473	385	316	542
	Misc Case		49	315	276	88
	Civil Case		382	283	252	413
	Criminal Case		91	102	64	129

IN THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency
in respect of the **Itanagar Bench** of the Gauhati High Court
w.e.f. **01.01.2023 to 31.12.2023**

SL. No.	Category of Cases		Opening as on 01.01.2023	Institution	Disposal	Pending as on 31.12.2023
1	B.A/A.B	S/B	14	234	226	22
		D/B				
2	Crl.M.C/I.A./ Crl.L.P	S/B	55	67	54	68
		D/B	09	10	12	07
3	Civil M.C/I.A.	S/B	159	190	160	189
		D/B	02	39	40	01
4	Cont.Case (Crl)	S/B	02		02	
		D/B	01		01	
5	Crl. App.	S/B	69	32	12	89
		D/B	16	03	02	17
6	Crl. App. (J)	S/B	08	33		41
		D/B	07	07	03	11
7	Crl. Revn Petn.	S/B	28	32	25	35
		D/B				
8	Crl. Pet.	S/B	60	242	163	139
		D/B		01	01	
9	Crl.Ref.	S/B				
		D/B				
10	Crl.Death Ref.	S/B				
		D/B				
11	Transfer Petition.(Crl.)	S/B	02	04	05	01
		D/B				
12	Writ Petn.(Crl.)	S/B	02	07	05	04
		D/B		05	05	
13	Arb. App.	S/B		01		01
		D/B				
14	Arb. Pet	S/B	04	09	03	10
		D/B				
15	Cen.Ex.Appl	S/B				
		D/B				
16	Cont.Case ©/Suo-moto	S/B	51	31	40	42
		D/B		05	04	01
17	Comp. Pet/App	S/B				
		D/B				
18	Cross Objection	S/B				
		D/B				
19	Civil Ref	S/B				
		D/B				
20	CRP	S/B	66	69	45	90

		D/B				
21	Election Petn.	S/B	05		01	04
		D/B				
22	First Appl.against order	S/B	13	04	03	14
		D/B				
23	Guardian Appl	S/B				
		D/B				
24	Intest Case	S/B		01		01
		D/B				
25	LPA	S/B				
		D/B				
26	L.A.Ref.	S/B				
		D/B				
27	L.A.App.	S/B	04	03	06	01
		D/B				
28	Misc.First Appl.	S/B				
		D/B				
29	Mat.Appl	S/B		01		01
		D/B				
30	M.A.C.	S/B	29	07	10	26
		D/B				
31	PIL	S/B				
		D/B	37	20	10	47
32	Regular First Apple.	S/B	30	13	03	40
		D/B	01		01	
33	Regular Second Apple.	S/B	20	12	06	26
		D/B				
34	Review Petn.	S/B	16	13	09	20
		D/B				
35	Second Apple against order	S/B	02	02	01	03
		D/B				
36	Test Case	S/B				
		D/B				
37	Tax Case	S/B				
		D/B				
38	Transfer Petition (Civil)	S/B	05	03	05	03
		D/B				
39	Writ Appeal	S/B				
		D/B	18	39	18	39
40	Writ Petn.(Civil)	S/B	756	651	573	834
		D/B	07	02	04	05
	TOTAL		1498	1792	1458	1832
	Main Case		1259	1252	966	1545
	Misc Case		239	540	492	287
	Civil Case		1064	886	742	1208
	Criminal Case		195	366	224	337